

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 20

**IA No. 440/2021, 598/2023
In
CP (IB) No. 119/Chd/Chd/2018
(Admitted)**

Under Section 9 & 60(5) & 39(9) IBC 2016

In the matter of:-

Bhagwati Kripa Paper Mills Pvt. Ltd. ...Petitioner/ Operational Creditor

Vs.

A.P. Enterprises Pvt. Ltd. ...Respondent/ Corporate Debtor

Present through Video Conferencing:

Ms. Simran bajaj, proxy counsel for Mr. Aman Kashyap, Advocate for respondents No. 2 to 4.

Mr. Arora Vishwas Kumar, Advocate for respondent no. 1 in IA No. 440/2021 and applicant in IA No. 598/2023.

Ms. Dyuti Ghai, Advocate for applicant in IA No. 440/2021.

IA No. 598/2023

This application has been filed in compliance of order dated 18.11.2022. It is stated by learned counsel for the applicant that he wants to file some additional documents in the matter. Let the same be filed within two weeks. List the matter on 21.04.2023.

IA No. 440/2021

List the matter on 21.04.2023.

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**(Ajai Das Mehrotra)
Member (Technical)**

March 10, 2023
SM

-sd-

**(Harnam Singh Thakur)
Member (Judicial)**